

I am a candidate

**Affidavit to be Furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer**

For election to..... (name of the House)  
From 41, Nizami..... Constituency (Name of the Constituency)

I Azizudh Rasad Yadav son/daughter/wife of Late Maharaji Yadav  
Maget Ras-chandpiper Dist- Supaul  
Aged ..... years, resident of ..... (mention full postal address), a candidate at the above  
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Santa Dal (U) (name of the political party) / am contesting as an  
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>Azizudh Rasad Yadav</u>	<u>AAIPY3133B</u>	<u>2016-17</u>	<u>3169091200</u>
2.	Spouse- <u>Kadha Devi</u>	<u>ACKPD8407G</u>	<u>2016-17</u>	<u>544504200</u>
3.	Dependent 1 <u>Abhinav Rishi</u>	—	—	—
4.	Dependent 2 <u>X</u>	—	—	—
5.	Dependent 3 <u>X</u>	—	—	—

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>Not Applicable</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>Not Applicable</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>Not Applicable</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>Not Applicable</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>Not Applicable</u>

(2) Punishment imposed:

Not Applicable

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

**A. Details of movable assets :**

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debtentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1 Abinash Kumar	Dependent-2	Dependent-3
(i)	Cash in hand	23,997 = 61 on 31.3.17	86548 = 04 on 31.3.17	N/A	X	X
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	CBIS AR No 224889661 Rs - 5157 = 00 on 31.3.17 SAIP No 1083564 Rs - 51171 = 29 774 on 31.3.17 SAIP No 1455-N/A on 31.3.17 SAIP No 13540 Rs - 56574 = 17 on 31.3.17 SAIP No 1620.653 = 71 on 31.3.17 SAIP No 1500000 = 00 on 31.3.17	CBIS AR No 1918243972 Rs - 3661296 on 31.3.17	N/A	X	X
(iii)	Details of investment in Bonds, Debtentures/shares and units in companies/Mutual Funds and others and the amount.	N/A	N/A	N/A	X	X
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	N/A	Lic Policy No 523 089283 for Rs - 100000/- LIC Policy No 5260 07641 Rs - 100000/-	N/A	X	X
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	800000 = 00 Loan by Sh. Laxmi Vidhan Sabha	N/A	N/A	X	X
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpio AR 01PC Purchase - 05.05.17 Cost - 893000/- on 31.3.17 Innova - AR 01PA Cost - 1519750/- on 31.3.17	N/A	N/A	X	X
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold - 0.5 gram Cost - 15000/-	Gold - 2.5 gram Cost - 75000/- Silver - 580 gram Cost - 12500/-	N/A	X	X



(v)	Any other assets such as value of Claims/Interest	Debt for 196400/- 1000/- 627336/- 46		
(ix)	Gross Total value			

### 3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse Radha Devi	Dependent-1 Abhinav Rishu	Dependent-2	Dependent-3
(i)	<b>Agricultural Land</b> - In Haryana - 22-8-17-15 Location(s) - 468, 274, 209 Survey number(s) - 2546, 1150, 2756 2587, 3229, 2157 8543	468, 274, 209 2546, 1150, 2756 2587, 3229, 2157 8543	46873, 3862 4400, 4558 5603, 2548	NIM	X	X
	Area (Total measurement in acres)	22-8-17-15	3-14-01-0	NIM	X	✓
	Whether inherited property (Yes or NO)	Yes	Zero	NIM	X	X
	Date of purchase in case of self acquired property	25-5-76, 20-10-74 24-5-78, 2-4-84 19-11-84, 7-1-2005	6-11-83 10-11-83 12-9-80 6-11-93	NIM	X	X
	Cost of Land (in case of purchase) at the time of purchase	1800 + 1800 + 1400 + 2000 + 3000 + 2000 + 5000 + 5000 + 2000 + 41000	9950 8000 8000 8000	NIM	X	X
	Any Investment on the land by way of development, construction etc.			NIM	X	X
	Approximate Current market value	17909091 = 00	29, 62, 592/-	NIM	X	X
(ii)	<b>Non-Agricultural Land</b> AT - Subah - 30-3-730 Location(s) - 240, 262, 2340 Survey number(s) - 3523 AT Subah - 257, 254	240, 262, 2340 3523 257, 254	Zero	NIM	X	X
	Area (Total measurement in sq. ft.)	38349	Zero	NIM	X	X
	Whether inherited property (Yes or NO)	Yes	Zero	NIM	X	X
	Date of purchase in case of self acquired property	4-4-89, 15-4-92 8-7-94, 17-9-93 2-11-94, 4-10-90 4-10-90, 4-2-07	Zero	NIM	X	X
	Cost of Land (in case of purchase) at the time of purchase	14500 + 20000 + 14500 + 20000 + 22000 + 20000 + 14500 + 14500 + 635000	Zero	NIM	X	X
	Any Investment on the land by way of development, construction etc.	3723 ntrk nsl	Zero	NIM	X	X
	Approximate Current market value	15927746 = 00	Zero	NIM	X	X
(iii)	<b>Commercial Buildings</b> (including apartments) - Location(s) - Survey number(s)	Zero	Zero	NIM	X	X
	Build up Area (Total measurement in sq. ft.)	Zero	Zero	NIM	X	X

	Whether inherited property (Yes or NO)	Zero	Zero	Zero	Zero	Not Applicable
	Date of purchase in case of self acquired property	Zero	Zero	Zero	Zero	"
	Cost of property (in case of purchase) at the time of purchase	Zero	Zero	Zero	Zero	"
	Any Investment on the property by way of development, construction etc.	Zero	Zero	Zero	Zero	"
	Approximate Current market value	Zero	Zero	Zero	Zero	Not Applicable
(iv)	<b>Residential Buildings</b> (including apartments,) - Location(s) - Survey number(s)	Zero	Zero	Zero	Zero	"
	Area (Total measurement in sq. ft.)	Zero	Zero	Zero	Zero	"
	Built up Area (Total measurement in sq. ft.)	Zero	Zero	Zero	Zero	"
	Whether inherited property (Yes or NO)	Yes is standard	Zero	Zero	Zero	"
	Date of purchase in case of self acquired property	Zero	Zero	Zero	Zero	"
	Cost of property (in case of purchase) at the time of purchase	Cost of Land at Purchase Time at Ward No-04, Supaul 62000/-	Zero	Zero	Zero	"
	Any Investment on the land by way of development, construction etc.	At Chandpur, Ward No-04, Supaul 400000/-	Zero	Zero	Zero	"
	Approximate Current market value	At Chandpur 400000/-	Zero	Zero	Zero	"
(v)	Others (such as interest in property)	1000000/-	Zero	Zero	Zero	"
(vi)	Total of Current Market Value of (i) to (v) above	4,08,96,467/-	Zero	Zero	Zero	"

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Loan or dues to Bank/Financial Institution(s)</b> Name of Bank or FI Amount outstanding Nature of loan	Residential Vehicle Loan from Public Bank 800000/- on 31-3-17	N/A	N/A	N/A	N/A
	<b>Loan or dues to any individuals/ Entity other than mentioned in (i) above.</b> Name(s) Amount outstanding Nature of loan	N/A	N/A	N/A	N/A	N/A



	Any other liability	N/A	N/A	N/A	N/A	N/A
	Grand total of liabilities	26550 = 00	N/A	N/A	N/A	N/A
(ii)	<b>Government Dues:</b>					
	Dues to departments dealing with government accommodation	N/A	N/A	N/A	X	X
	Dues to departments dealing with supply of water	N/A	N/A	N/A	X	X
	Dues to departments dealing with supply of electricity	N/A	N/A	N/A	X	X
	Dues to departments dealing with supply of telephones/mobiles	N/A	N/A	N/A	X	X
	Dues to departments dealing with government transport (including aircrafts and helicopters)	N/A	N/A	N/A	X	X
	Income Tax Dues	N/A	N/A	N/A	X	X
	Wealth Tax Dues	N/A	N/A	N/A	X	X
	Service Tax Dues	N/A	N/A	N/A	X	X
	Municipal /Property Tax Dues	N/A	N/A	N/A	X	X
	Sales Tax Dues	N/A	N/A	N/A	X	X
	Any other dues	N/A	N/A	N/A	X	X
	Grand total of all Govt. dues	N/A	N/A	N/A	X	X

(7) Details of profession or occupation:

- a. Self... Agriculture & Salary of state Assembly  
b. Spouse... Agriculture

(8) My educational qualification is as under: Secondary - 1967 - Raj Kish High School Kishanganpur - Bihar  
Intermediate Science - 1967 - BSS College - Bhagalpur University, Bhagalpur

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)  
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum. Anirudh Prasad Yadav
2.	Full postal address	Wing 1st - Chandpur Dist - Supaul
3.	Number and Name of the constituency and state	41 - Nirmali
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Janta Dal (U)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	N/A

(c) Total number of Pending cases where the court (s) have taken cognizance		Zero				
5. PAN of		Year for which last Income Tax Return filed	Total Income (Rupees)			
(a) Candidate AAI PY 3133 E		2016-17	3169091 = 00			
(b) Spouse: ACKPD 8407 G		2016-17	544504 = 00			
(c) Dependents A						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II-X	Dependent-III-X
A.	Moveable Asset (Total value)	93,85,774/-	997104/-	NIL	NIL	Not Applicable
B.	Immovable Asset	Ag. Cult. land 04-03-08-0 Residential 04-03-08-0 Commercial 04-03-08-0 Industrial 04-03-08-0	Ag. Cult. land 04-03-08-0 Residential 04-03-08-0 Commercial 04-03-08-0 Industrial 04-03-08-0	NIL	NIL	Not Applicable
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	1232,600/- on purchase date	30750/- on purchase date	NIL	NIL	Not Applicable
(ii)	Approximate Current Market Price of Asset (Total Value)	9922,459/- on 31/03/2017	2,96,259/- on 31/03/2017	NIL	NIL	Not Applicable
7.	Liabilities			NIL	NIL	Not Applicable
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	Not Applicable
(ii)	Loans from Bank, Financial Institutions and others (Total)	800000/-	NIL	NIL	NIL	Not Applicable
8. Highest educational qualification:						
Intermediate Science - 1969 - BSS collage Supaul - Bhagalpur University Bhagalpur.						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at ..... this the ..... day of ..... 201.....

DEPONENT 13/2

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.  
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.  
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.  
4. The affidavit should be either typed or written legibly and neatly.